

Central Administrative Tribunal
Jammu Bench, Jammu

Hearing through video conferencing

This the 14th day of September, 2020

TA No.61/1025/2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

HON'BLE MR. ANAND MATHUR, MEMBER - A

Nishat Kalia s/o late Mangal Dass r/o Ward No.8, R.S. Pura, Distt Jummu.

...Applicant

(By advocate: Ms. Surinder Kour)

Versus

1. State of Jammu and Kashmir through Chief Secretary, Government of J&K, Civil Secretariat, Srinagar and others.

...Respondents

(By advocate: Mr. Suneel Malhotra)

ORDER (Oral)

By RAKESH SAGAR JAIN, MEMBER – J

Learned proxy counsel for the applicant submits that the TA has become infructuous. Accordingly, TA is dismissed as having become infructuous.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

/jk/

